

New Universities in J&K

687. SHRI T.S. BAJWA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that as a consequence of Confidence Building Measures (CBM), the number of students willing to prosecute higher studies in Jammu and Kashmir is likely to increase in the ensuing academic session;

(b) if so, whether Government have decided to set up any new Universities or Deemed Universities in the State;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) Yes, Sir.

(b) to (d) A University may be set up either by an Act of Parliament or State Legislature. An Institution is granted the Status of a Deemed to be University by the Central Government on the advice of the UGC under Section 3 of the UGC Act, 1956.

A new University namely—Baba Ghulam Shah Badshah University, Rajauri, Jammu & Kashmir has been established by the State Legislature of the Jammu & Kashmir. The Central Government has also approved, in principle, the establishment of 14 Degree Colleges in the State.

Deemed University Status

688. SHRIMATI S.G. INDIRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have rejected the plea of 54 educational institutions for conferring the Deemed University Status; and

(b) if so, the details thereof;

(c) whether it is also a fact that out of 90 applications received for the above purpose, the applications of remaining 36 institutions are under consideration for granting Deemed University status; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): (a) No, Sir.